

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**(Through web-based video conferencing platform)**

**ITEM No.27**  
**I.A No. 453 of 2022 in**  
**CP (IB) No. 122/BB/2020**

**IN THE MATTER OF:**

M/s. Bluewater Foods & Exports Pvt Ltd  
Vs.

... Petitioner

... Respondent

**Order under Section 10 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 14.11.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Ms. Gowri Srikanth

**ORDER**

**I.A No. 453 of 2022**

1. This Application is filed by the Liquidator of M/s. Bluewater Foods and Exports Private Limited, U/s. 60 of the IBC, 2016 R/w Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 for submission of the Progress report for the 2<sup>nd</sup> quarter beginning from 01.07.2022 and ending on 30.09.2022.
2. Heard Ms. Gowri Srikanth, leaned Counsel for the Liquidator.
3. In the circumstances, the instant I.A is allowed by taking on record the Progress report for the 2<sup>nd</sup> quarter beginning from 01.07.2022 and ending on 30.09.2022.
4. Accordingly **I.A No. 453 of 2022** is disposed of.

— Sa —

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

Brunda

— Sa —

**(KISHORE VEMULAPALLI)**  
**MEMBER (JUDICIAL)**